



**A.P.HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI, HIGH COURT
BUILDINGS, NELAPADU, GUNTURU DISTRICT - 522239.**


Roc.No.1/APHCLSC/2023, Dated: 26.06.2023

NOTIFICATION

In pursuance of the directions issued by the National Legal Services Authority, New Delhi, Special Lok Adalat is scheduled to be organized on **22nd July, 2023** from 10-30 a.m. onwards in the premises of Hon'ble High Court of A.P. for settlement of specific subject matters on specified subject matters viz., Motor Accident cases, and Land Acquisition matters.

In this connection, I request the President and Members of the High Court Advocates' Association and the litigant public to propose more number of cases for settlement before the above Special Lok Adalat and send proposals to this Committee either physically or through the following mail id:

Mail Id: aphclsc@gmail.com


FAC SECRETARY,
APHCLSC

✓
Dis 626
on 23/6/23